

**CENTRAL ADMINISTRATIVE TRIBUNAL
LUCKNOW BENCH, LUCKNOW
(Hearing through Video Conferencing)**

S1. No. 1

Original Application No. 332/00017/2021

This, the 02nd day of February, 2021.

HON'BLE MR. A. MUKHOPADHAYA, MEMBER (A).

Miss Jharna Khan, aged about 72 years, daughter of Late Tulsi Das Khan and Late Tripti Moyee Khan, presently residing at C/o Prabir Pramanik, 151 Arabindan Sarani, Kolkata-700006.

...Applicant

By Advocate: Shri Sharad Kumar Srivastava.

Vs.

1. Union of India, Represented through Secretary, Department of Post, Government of India, Dak Bhawan, New Delhi, PIN-110001
2. Ministry of Personnel, Public Grievances & Pensions, Department of Pension & Pensioners' Welfare, Govt. of India, Janpath Bhawan, B-Wing, 8th Floor, New Delhi-110001
3. Senior Superintendent of Post Offices, Pratapgarh, (SSPOs Pratapgarh in short) Pratapgarh Division, State of Uttar Pradesh, PIN-230001;
4. Post Master General, Allahabad, Prayagraj, State of Uttar Pradesh, PIN- 211001;
5. Chief Post Master General, U.P. Circle, Lucknow, PIN-226001;

6. Office of General Manager (Finance), UP Circle, Sector-D, Aliganj, Lucknow, UP, PIN-226024.

...Respondents

By Advocate: Smt. Prayagmati Gupta.

ORDER (ORAL)

Per Hon'ble Mr. A. Mukhopadhyaya, Member (A),

Heard both counsel.

2. At the outset, Shri Sharad Kumar Srivastava, learned counsel for the applicant, submitted that he is seeking this Court's permission to withdraw this Original Application with liberty to file afresh along with application for condonation of delay.
3. Smt. Prayagmati Gupta, learned counsel for the respondents, has no objection to this.
4. Accordingly, the O.A. is dismissed as withdrawn with liberty to file afresh alongwith application for condonation of delay. There shall be no order as to costs.

**(A. Mukhopadhyaya)
Member (A)**

JNS